## GOVERNMENT OF INDIA EXTERNAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:2721 ANSWERED ON:10.05.2006 DEMARCATION OF INDO- BANGLADESH BORDER Hossain Shri Abdul Mannan

## Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether there is no demarcation of boundary in Char area (Pali lan
- (d) along the Indo-Bangladesh border and the farmers are facing problems for cultivating on these lands;
- (b) if so, the reasons for the same;
- (c) whether the Government has any proposals for demarcation of this area; and
- (d) if so, the time by which the work is likely to be started?

## **Answer**

## THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMED)

a,b,c&d) India and Bangladesh share a common border of 4096.7 kms. running through 5 States viz. West Bengal, Assam, Meghalaya, Tripura and Mizoram. Demarcation of the border has been completed except in the case of 6.1 kms. where it remains undemarcated. These are: Daikhata-56 (1.5 km. in West Bengal), Belonia (1.6 km. in Tripura) and Lathitilla-Dumabari (3 km. in Assam). The task of completing the demarcation is being undertaken by the Indo-Bangladesh Joint Boundary Working Group.